

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :12-06-2024

Date : 12.06.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	51331/2024	12.06.2024	CRLREV-239/2024	H SUNDARA	C.O.		Order Dtd. 2024-06-11	CRIMINAL REVISION	(Seat No-1)
2	51349/2024	12.06.2024	WP (C) - 29084/2019	SK BEHERA	C.O.		Order Dtd. 2024-04-26	WRIT BRANCH -6	(Seat No-16)
3	51350/2024	12.06.2024	ABLAPL-4935/2024	MANOJ KUMAR PANI	C.O.		Order Dtd. 2024-06-11		(Seat No-16)
4	51351/2024	12.06.2024	BLAPL-5761/2024	MRUTYUN JAY MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-11	BAIL-2	(Seat No-10)
5	51352/2024	12.06.2024	WP (C) - 11436/2020	M. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-15)
6	51353/2024	12.06.2024	WP (C) - 11436/2020	M. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-15)
7	51355/2024	12.06.2024	WP (C) - 11436/2020	M. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-15)
8	51357/2024	12.06.2024	WP (C) - 11436/2020	R.K. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-15)
9	51358/2024	12.06.2024	CRLA-	B.	C.O.	COU	Order Dtd. 2024-08-12	CRIMIN	(Se

	024	24	553/2024	BEHERA		RT NO. 11		AL APPEAL	at No-11)
10	51359/2024	12.06.2024	CRLMC-2190/2024	B.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-09		(Se at No-11)
11	51360/2024	12.06.2024	CRLREV-241/2024	A.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-23	CRIMINAL REVISION	(Se at No-1)
12	51361/2024	12.06.2024	CRLA-530/2024	N. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Se at No-11)
13	51362/2024	12.06.2024	CRLA-567/2024	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Se at No-11)
14	51363/2024	12.06.2024	CRLMC-2164/2024	D.D. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-23		(Se at No-11)
15	51365/2024	12.06.2024	WP (C) - 14270/2024	B.K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2024-07-08	WRIT BRANCH -5	(Se at No-32)
16	51366/2024	12.06.2024	WP (C) - 14068/2024	M.R. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-07-29	WRIT BRANCH -2	(Se at No-34)
17	51367/2024	12.06.2024	WP (C) - 14068/2024	M.R. BARIK	C.O.	COURT NO. 14	Order Dtd. 2024-07-29	WRIT BRANCH -2	(Se at No-34)
18	51368/2024	12.06.2024	WP (C) - 14059/2024	J.R. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-07-15	WRIT BRANCH -2	(Se at No-34)
19	51369/2024	12.06.2024	WP (C) - 14116/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Se at No-28)
20	51370/2024	12.06.2024	ABLAPL-5144/2024	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-16		(Se at No-28)
21	51371/2024	12.06.2024	WP (C) - 14117/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Se at No-28)

22	51372/2024	12.06.2024	WP (C) - 14118/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Seat No-28)
23	51373/2024	12.06.2024	WP (C) - 14119/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Seat No-28)
24	51374/2024	12.06.2024	BLAPL-5762/2024	A.K. RANA	C.O.	COURT NO. 14	Order Dtd. 2024-06-11		(Seat No-28)
25	51375/2024	12.06.2024	ABLAPL-5192/2024	P.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-16		(Seat No-28)
26	51376/2024	12.06.2024	BLAPL-5750/2024	A.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-11	BAIL-2	(Seat No-9)
27	51377/2024	12.06.2024	BLAPL-5773/2024	D. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-11	BAIL-1	(Seat No-2)
28	51378/2024	12.06.2024	BLAPL-5745/2024	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-11	BAIL-1	(Seat No-4)
29	51379/2024	12.06.2024	WP (C) - 13712/2024	LOKNATH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
30	51380/2024	12.06.2024	WP (C) - 13708/2024	LOKNATH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
31	51381/2024	12.06.2024	WP (C) - 14120/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Seat No-28)
32	51382/2024	12.06.2024	WP (C) - 14121/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Seat No-28)
33	51383/2024	12.06.2024	WP (C) - 14248/2024	S BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION)	(Seat No-108)

								BENCH-1))
34	51384/2024	12.06.2024	WP (C) - 14122/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Se at No-28)
35	51385/2024	12.06.2024	WP (C) - 14129/2024	M.K. PANI	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	WRIT BRANCH -3	(Se at No-28)
36	51386/2024	12.06.2024	WP (C) - 14248/2024	AT NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-108)
37	51387/2024	12.06.2024	WP (C) - 14147/2024	JJ SAHOO	C.O.	COURT NO. 14	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
38	51388/2024	12.06.2024	WP (C) - 14147/2024	P BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
39	51389/2024	12.06.2024	WP (C) - 14053/2024	A.MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-06-11	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
40	51390/2024	12.06.2024	BLAPL-5775/2024	R.R. NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-06-11		(Se at No-106)
41	51391/2024	12.06.2024	ABLAPL-5123/2024	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	BAIL-2	(Se at No-9)
42	51392/2024	12.06.2024	BLAPL-5765/2024	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-06-11		(Se at No-9)
43	51393/2024	12.06.2024	BLAPL-5777/2024	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-06-11		(Se at No-9)
44	51323/2	12.06.20	BLAPL-	SURYAKA	GENE		Order Dtd. 2024-06-11	BAIL-2	(Se

	024	24	5750/2024	NTA DWIBEDI	RAL				at No-9)
45	51324/2024	12.06.2024	BLAPL-5761/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-06-11	BAIL-2	(Se at No-10)
46	51325/2024	12.06.2024	BLAPL-5721/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-06-11	BAIL-1	(Se at No-5)
47	51326/2024	12.06.2024	WA-2875/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-12	WRIT APPEAL	(Se at No-6)
48	51330/2024	12.06.2024	WA-2862/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Se at No-6)
49	51334/2024	12.06.2024	WA-2935/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Se at No-3)
50	51345/2024	12.06.2024	WA-276/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-5)
51	51347/2024	12.06.2024	WA-808/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-4)
52	51354/2024	12.06.2024	WA-279/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-5)
53	51356/2024	12.06.2024	WA-529/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-04-13	WRIT APPEAL	(Se at No-6)
54	51364/2024	12.06.2024	ABLAPL-2896/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-04-30	BAIL-1	(Se at No-4)
55	51394/2024	12.06.2024	BLAPL-5847/2024	BISWAJIT DAS	GENERAL		Order Dtd. 2024-06-12		(Se at No-4)
56	51399/2024	12.06.2024	WA-1916/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-2)

57	51400/2024	12.06.2024	WA-608/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-12	WRIT APPEAL	(Seat No-1)
58	51401/2024	12.06.2024	WA-2568/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No-4)
59	51402/2024	12.06.2024	WA-2835/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-01		(Seat No-4)
60	51403/2024	12.06.2024	WA-429/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-3)
61	51404/2024	12.06.2024	WA-606/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Seat No-5)
62	51327/2024	12.06.2024	ABLAPL-6899/2018	P.C DAS	GENERAL		Order Dtd. 2018-07-19 Petition, Annexure, Misc.case,		(Seat No-5)
63	51328/2024	12.06.2024	BLAPL-14569/2023	P.K PANI	GENERAL		Order Dtd. 2024-01-09	BAIL-1	(Seat No-3)
64	51329/2024	12.06.2024	ARBA-18/2023	S.C DASH	GENERAL		Order Dtd. 2024-05-21		(Seat No-3)
65	51332/2024	12.06.2024	WP (C) - 12457/2009	B.K MISHRA	GENERAL		Order Dtd. 2010-01-14 Petition, Annexure,		(Seat No-3)
66	51333/2024	12.06.2024	ABLAPL-20535/2016	A.K MISHRA	GENERAL		Order Dtd. 2018-03-26		(Seat No-3)
67	51335/2024	12.06.2024	CRLA-434/2017	P.K MOHANTY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
68	51336/2024	12.06.2024	WP (C) - 28909/2023	M.BEHURA	GENERAL		Order Dtd. 2023-09-05	WRIT BRANCH -8	(Seat No-29)
69	51337/2024	12.06.2024	CRLMP-862/2024	S.K MANDAL	GENERAL		Order Dtd. 2024-06-12	WRIT BRANCH -6	(Seat No-

									24)
70	51338/2024	12.06.2024	WP (C) - 34582/2023	ASHUTOSH MOHANTY	GENERAL		Entire Order	WRIT BRANCH -5	(Seat No-22)
71	51339/2024	12.06.2024	WP (C) - 6276/2014	P.K ROUSTRAY	GENERAL		Order Dtd. 2022-08-08	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
72	51340/2024	12.06.2024	WP (C) - 11436/2020	R.K MOHAPATRA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH -7	(Seat No-15)
73	51341/2024	12.06.2024	WP (C) - 8246/2024	S.K MOHANTY	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH -2	(Seat No-9)
74	51342/2024	12.06.2024	RPFAM-263/2023	S.BEHERA	GENERAL		Order Dtd. 2024-05-01	FIRST APPEAL	(Seat No-5)
75	51343/2024	12.06.2024	CONTC-3747/2023	P.K ROUSTRAY	GENERAL		Order Dtd. 2023-07-06	CONTEMPT	(Seat No-7)
76	51344/2024	12.06.2024	CONTC-3827/2024	B.SAMAL	GENERAL		Order Dtd. 2024-05-17	CONTEMPT	(Seat No-4)
77	51346/2024	12.06.2024	RPFAM-263/2023	S.BEHERA	GENERAL		Judgement Dtd. 2024-05-01	FIRST APPEAL	(Seat No-5)
78	51348/2024	12.06.2024	WA-1356/2023	B.S SWAIN	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-1)
79	51395/2024	12.06.2024	WP (C) - 26148/2021	N. ROUT	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH -4	(Seat No-17)
80	51396/2024	12.06.2024	WP (C) - 8856/2024	S. BISWAL	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH -8	(Seat No-43)
81	51397/2024	12.06.2024	WP (C) - 4488/2022	P. SAMAL	GENERAL		Order Dtd. 2022-02-23	WRIT BRANCH -7	(Seat No-44)
82	51398/2024	12.06.2024	RPFAM-	T. BAG	GENERAL		Order Dtd. 2019-07-01	FIRST	(Seat No-24)

	024	24	90/2013		RAL			APPEAL	at No- 4)
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